

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 16876-JK (LD ) of 2023**

**DATED:- 13 - 12 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

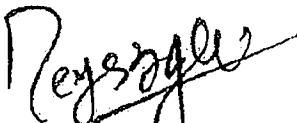
Secretary to Government

Dated:- 13<sup>rd</sup> 12 - 2023

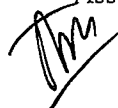
No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.16876 -JK(LD) of 2023 dated 13.12.2023

S. No.	Case No. Case Title	OIC
1	Wpc.No. 2935/2023 titled Bhagwan Singh and Anr Vs UT of J&K and Ors	<b>Dr Vikram Kumar Tehsildar Kathua</b>
3	OWP NO. 3757/2019 titled Ravinder Kumar and Ors Vs State and Ors	
4	WPC No. 2954/2023 titled Manzoor Ahmad Zargar and Ors VS UT of J&k and Ors	<b>Sh Masood Ahmed Bichoo SDM Thathri</b>
5	WPC No. 2892/2023 titled Abdul Latief Vs UT of J&K and Ors	<b>Sh. Parvaiz Ahmed Tehsildar Gandoh</b>
6	OWP No. 153/2017 titled Zahir ullah Naik Vs State of J&K and Ors	<b>Sh Sanjeev Kumar Assistant Commissioner Revenue Doda</b>
7	WPC No. 2806/2023 titled Abdul Majeed Naik vs UT of J&k and Ors	<b>Sh Ashraf Pervaiz JKAS Sub Divisional Magistrate Gandoh</b>
8	WPC No. 2621/2023 titled Mohd Akbar Bandy Vs UT of J&K and Ors	<b>Smt. Afsha Afreen Tehsilar Doda</b>

*Am*  
*Revsyglu*